

(c) The reasons for increase in expenditure in Germany and U.S.A. are:—

(i) GERMANY

Additional expenditure of Rs. 1,45,200 was incurred in Bonn on the creation of a new post of Minister and local posts of Personal Assistant, Social Secretary, Receptionist Translator etc. Renovation of the Chancery and increased expenditure on 'P & T Charges' and bulletins also account for Rs. 50,000.

The increase at Berlin is due to change of incumbent (Present Consul drawing higher salary) and revision in rates of pay of locally recruited staff.

(ii) U.S.A.

Additional expenditure (Rs. 19,000) at Washington is due to increments, revision of rates of Foreign Allowances and grant of Children's Education Allowances (Rs. 65,000) and introduction of bag services to Mexico and San Francisco (Rs. 50,500). An excess of Rs. 45,000 is also due to change in the system of reception of morse transmissions resulting in a corresponding economy under Canada.

The increase in expenditure on the Indian Permanent Mission at New York is due to creation of additional posts of Counsellor, Press Attache, Assistant Research Officer and Stenographer (Rs. 29,200) and posting of India-based staff against some of the posts formerly held by local recruits. Corresponding increases have also resulted under 'House Rent Allowance', 'Furniture', 'P & T Charges', 'Telephones' etc.; (Rs. 1,28,000) whereas bulk of the excess is due to revision in the rates of Foreign Allowances (Rs. 2,60,000).

The increase in the expenditure on the Consulates General at San Francisco and New York is mainly due to increments (Rs. 33,500) revision in the rates of foreign allowances and grant of Children's Education Allowance. (Rs. 1,62,300).

State Trading Corporation of India
(Private) Ltd.

2940. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the names of the new markets developed by the State Trading Corporation of India (Private) Limited during its first year of working; and

(b) the commodities and the quantity thereof exported country-wise?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 57].

Export of Sandalwood Oil

2941. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Sandalwood Oil exported by the Sandalwood Oil Factory, Mysore, to the Union of Soviet Socialist Republic from 1950 to 1956, i.e., till the formation of the State Trading Corporation of India (Private) Ltd.;

(b) what is the quantity of Sandalwood Oil exported by the Sandal Oil Factory, Mysore, after the formation of the State Trading Corporation of India (Private) Ltd. in May 1956;

(c) how much commission was demanded by the State Trading Corporation of India (Private) Ltd. from the Mysore Government for exporting Sandalwood Oil on its behalf;

(d) what were the other terms proposed by the State Trading Corporation of India (Private) Ltd., to the Mysore Government; and

(e) how much Sandalwood Oil was ultimately sold by the State Trading Corporation of India (Private) Ltd., on behalf of the Mysore Government?